

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-131/2006/12037/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 14<sup>th</sup> December, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/203/6694, Dated 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.12.2023, alongwith station leave permission, from the morning of 17.12.2023, till the morning of 19.12.2023**, has been granted. Further, the Addl. District & Sessions Judge, Cachar, Silchar will remain in charge of your Court and Office during your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-131/2006/12038/A, dated 14-12-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
